

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1336
ANSWERED ON:14.07.2009
TERRORIST THREATS TO COURTS
Swamygowda Shri N Cheluvarya Swamy

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether threats from terrorists to target Courts have been received;
- (b) if so, the details of such cases reported during each of the last three years and in the current year;
- (c) whether the terrorists posing as advocates have been reported in some of the Court premises;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to secure Court premises in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (e): As per available information, threats have been received by various courts, a number of which have been found to be hoax. The details of all such threats are not Centrally maintained. However, there are presently no inputs to suggest that terrorist posing as advocates have been reported in some of the court premises. While addressing the issue of the security of the Hon'ble Supreme Court of India, at its level, the Ministry of Home Affairs has issued detailed guidelines in respect of the security of the High Courts and District/Subordinate courts, with reference, inter-alia, to access control, preparation of security plans frisking, perimeter security etc.